

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 37 of 2017 in DFR No. 4090 of 2016 (IA 37/17- for condonation of delay)	Haryana Vidyut Prasaran Nigam Ltd. v. Central Electricity Regulatory Commission & Ors.	4090 of 2016 dated 14/12/2016	17/01/2017	-	31/01/2017
2.	DFR No. 4156 of 2016 (<u>Defects have not been cured as yet. Under objection.</u>)	The Chief Engineer /SLDC, Rajasthan Vidyut Prasaran Nigam Ltd. & Ors. v. Central Electricity Regulatory Commission & Ors.	4156 of 2016 dated 19/12/2016	-		30/01/2017 [As per Court's Direction]
3	IA No. 46 of 2017 & IA No. 48 of 2017 in DFR No. 4049 of 2016 (IA 46/17 - for Leave to file the Appeal and IA 48/17- for condonation of delay in filing the appeal)	M/s. Chettinad Cement Corporation Ltd. v. Karnataka Electricity Regulatory Commission & Ors.	4049 of 2016 dated 9/12/16	19/01/2017		01/02/2017
4.	IA No. 52 of 2017 in DFR No.4143 of 2017 (IA 52/17 - for delay in filing the appeal)	Power Grid Corporation of India Ltd. v. Central Electricity Regulatory Commission & Ors.	4143 of 2016 dated 19/12/2017	19/01/2017		02/02/2017
5.	21 of 2017 & IA No. 53 of 2017 (IA 53/17- For stay)	Indian Oil Corporation Ltd. v. Petroleum & Natural Gas Regulatory Board & Anr.	25 of 2017 dated 3/1/2017	19/01/2017		27/01/2017 (P&NG Board matter)
6.	IA No. 50 of 2017 in DFR No. 4089 of 2016 (IA 50/17- Condonation of delay in filing the appeal)	DNH Power Distribution Corporation Limited v. Joint Electricity Regulatory Commission.	4089 of 2016 dated 14/12/2016	19/1/2017	Rohit Rao, Caveator	02/02/2017

By Order

Sd/-

Dy. Registrar

Date- 23/01/2017